

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) CC NO. 10709 OF 2016

WITH

INTERLOCUTORY APPLICATION NO. 1

(Application for condonation of delay in filing the SLP)

World Window Infrastructure Logistics Pvt. Ltd.

.....Petitioner

Versus

M/s Paswara Chemicals Limited & Ors.

....Respondents

OFFICE REPORT

The matter above-mentioned has been filed by Mr. Shree Pal Singh, Advocate, on behalf of the Petitioner against the Judgment dated 28th January, 2016 of the High Court of Judicature at Allahabad in Civil Misc. Writ Petition No. 75 of 2014.

It is submitted that Special leave Petition (Civil) No.14643 of 2016 arising out of same judgment is pending for hearing and the same is yet to be listed before the Hon'ble Court as Counsel for the Petitioner has not served the complete set of SLP Paper Book on the Counsel for the Respondent/Caveator in the said SLP.

The matter is listed before the Hon'ble Court with this Office Report

Dated this the 1st Day of June, 2016.

ASSISTANT REGISTRAR

Copy to:

1. Mr. Shree Pal Singh, Advocate,
79, Old Lawyers Chamber,
Supreme Court of India,
New Delhi – 110001.

ASSISTANT REGISTRAR

c4